

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION NO. 300 OF 2024(SZ)

[Earlier O.A.No.1232 of 2024 (PB)]

In the matter on its own motion –SUO MOTU based on the news item published in the Hindu Newspaper dated 27.09.2024 entitled “Munnar Panchayat – Owned dumping yard continues to be haunt for wild animals” : Applicant

Versus

Principal Chief Conservator of Forests (PCCF), Kerala, Thiruvananthapuram and Ors. : Respondent(s)

**REPORT ON OA 300/2024 (SZ) FILED BY THE ENVIRONMENTAL ENGINEER,
KERALA STATE POLLUTION CONTROL BOARD, DISTRICT OFFICE, IDUKKI
ON BEHALF OF THE 5th RESPONDENT**

STANDING COUNSEL FOR 5TH RESPONDENT



Adv. Rema Smrithi

Standing Council

NGT South Zone

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION NO. 300 OF 2024(SZ)

In the matter on its own motion –SUO MOTU based on the news item published in the Hindu Newspaper dated 27.09.2024 : Applicant entitled “Munnar Panchayat – Owned dumping yard continues to be haunt for wild animals”

Versus

Principal Chief Conservator of Forests (PCCF), Kerala, Thiruvananthapuram and Ors. : Respondent(s)

TABLE OF CONTENTS

No.	Description	Pages
1.	Affidavit filed for the 5 th respondent	3-6
2	Annexure R-5(a) - Copy of the letter addressed to the Secretary Munnar Grama Panchayat dated 12.07.2024	10-11
3	Annexure R-5(b) - Copy of the letter addressed to the Secretary Munnar Grama Panchayat dated 08.10.2024	12-13
4	Annexure R-5(c) - Copy of the letter addressed to the Secretary, Munnar Grama Panchayat dated 22.11.2024	14-17

Dated this the 13th day of December 2024

STANDING COUNSEL FOR THE 5th RESPONDENT

Adv. Rema Smrithi

Standing Council

NGT South Zone

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application : 300/2024(SZ)

In the matter on its own motion –SUO MOTU based on the news item published in the Hindu Newspaper dated 27.09.2024 entitled “Munnar Panchayat – Owned dumping yard continues to be haunt for wild animals” : Applicant

Vs.

Principal Chief Conservator of Forests (PCCF), Kerala, Thiruvananthapuram and Ors. : Respondent(s)

REPORT ON OA 300/2024 (SZ) FILED BY THE ENVIRONMENTAL ENGINEER, KERALA STATE POLLUTION CONTROL BOARD, DISTRICT OFFICE IDUKKI ON BEHALF OF THE MEMBER SECRETARY KERALA STATE POLLUTION CONTROL BOARD BEFORE THE HONORABLE NATIONAL GREEN TRIBUNAL AS PER THE ORDER DATED 04.12.2024.

1. I, Reshma Rajendran, aged 44 years, D/o Rajendran R., working as Environmental Engineer, Kerala State Pollution Control Board (herein after referred to as Board), District Office, Idukki, do hereby solemnly affirm and state as follows:
2. This report is submitted as per the orders of the Hon'ble National Green Tribunal dated 04.12.2024 concerning Munnar Panchayat owned dumping yard continues to be haunt for wild animals.
3. It is with utmost respect that I submit the following information. The alleged treatment facility mentioned in the suo motto is the waste dumping yard operated by the Munnar Grama Panchayat located at Kallar Nallathanni in the Idukki District of Kerala. Munnar is one of tourist destination in Kerala with many hotels, resorts, home stays and other commercial establishments to meet the tourist demands. The influx of tourists during the holiday season usually marks an increase in the waste generated in the area. The solid waste (biodegradable and non-biodegradable waste) generated in the jurisdiction of the Panchayat is collected by the Panchayat and processed in solid waste management facility of Munnar Grama Panchayat located



waste plant has Resource Recovery Facility (RRF), Material Collection Facility (MCF) and Munnar green compost unit (biodegradable waste composting unit). The average quantity of biodegradable and non-biodegradable waste arriving at the plant per day, as per the records of the Panchayat was 4.80 tonnes and 3.5 tonnes respectively. The vegetable waste is send to the compost unit and the dry waste is transferred to the MCF. The non-recyclable waste and the recyclable plastic are baled separately and stored; and then handed over to Re-City, a green aid group which has entered into contract with the Panchayat. Biodegradable waste collected is converted into fertilizer in the green compost unit using inoculum developed to suit the climate of Munnar.

4. It is humbly submitted that after the Solid Waste Management Rules, 2016 came into effect, necessary instructions were issued to all local bodies to ensure that the solid waste generated in their jurisdiction shall be treated and disposed of in compliance with the said rules and to comply with the duties of the local bodies. In order to dispose of the solid waste properly as per Rules, regular interventions were made by the Board which resulted in Munnar Grama Panchayat taking action regarding legacy waste in the waste management facility. Tender was placed and an agreement was executed by the Panchayat with Socio-Economic Unit Foundation (the agency identified for bio-mining) on 20.10.2020. It had been observed during the inspection conducted by the Board Officials on 15.03.2023 that the bio-mining was almost completed.
5. It is respectfully submitted that the waste treatment plant was visited by the Board Official on 09.07.2024 along with the Secretary of Environment Department and it was noticed that the garbage collected from different areas of the panchayat was seen dumped in heaps in the premises of the waste management facility at Kallar. Accordingly, instruction was issued vide letter dated 12.07.2024 to the Panchayat to dispose of the waste scientifically as per Solid Waste Management Rules, 2016 and report the matter. They were also directed to report the details of solid waste management in the units functioning within its jurisdiction, current status of Kallar solid waste management facility, details of solid waste management in Munnar market, current status of windrow plant and information about illegal waste disposal in the vicinity of the said plant. Copy of the letter is submitted herewith and marked as **Annexure R-5(a)**.
6. It is respectfully submitted that the Secretary of the Panchayat reported the following



- a. Windrow composting was hindered due to adverse weather conditions, lack of inoculum, lack of market for the waste currently stored and that operation of windrow composting would be resumed once weather was favourable.
 - b. Steps were being taken to handover other food waste to pig farms.
 - c. Steps were being taken to dispose of the dumped wastes scientifically and for the bio mining of these piled-up wastes.
 - d. The land in which the waste treatment plant is located was leased to the Panchayat by Kannan Devan Hills Plantations Company (P) Limited (KDHP) and acquisition of this land is under the consideration of the District Collector as per the orders of the Hon'ble High Court.
 - e. The Panchayat shall include solar fencing under its annual plan, construct biogas plant for disposing of food waste management, install a double-chamber incinerator for disposal of sanitary waste, to allocate fund in their plan scheme for installation of CCTV cameras for monitoring the functioning of the Kallar Dumping Yard from the Panchayat Office, once the acquisition is complete and that the implementation shall proceed without any delay.
 - f. Appointment of health inspector to oversee and coordinate waste management operations in Munnar
 - g. Decision has been made to revamp the RRF in the 2024-2025 plan.
7. It is humbly submitted that the Board has directed the Panchayat vide letter dated 08.10.2024 to report the compliance status of the proposed actions mentioned above. Copy of the letter is produced herewith and marked as **Annexure R-5(b)**. The Panchayat is yet to submit the report.
8. It is further submitted that in the absence of reply from the Panchayat, an inspection was conducted by the Board Officials on 05.11.2024 in order to verify the present status of the waste treatment plant and it was noticed that the mixed waste was deposited in the bio mined area, two old vehicles were left at the waste disposal facility, biodegradable and non-biodegradable wastes were deposited in pits and the segregated plastic wastes in bales were kept and that no steps were taken to dispose them. Also reports were seen published in vernacular newspaper regarding frequent presence of elephants in the facility area due to inadequate waste management at the waste disposal facility. As the said matter is of urgent nature, the Panchayat was issued direction to report action taken. The copy of letter was also made available to



the Joint Director of the Panchayat to bring the matter to his attention. Copy of the letter is produced herewith and marked as **Annexure R-5(c)**.

9. It is humbly submitted that hotels, resorts, hospitals, industries and other establishments which come under the consent purview of the Board, including those in Munnar Panchayat, are inspected periodically to ensure compliance with conditions of consent, including those related to solid waste management. Instructions are issued to the units to rectify the defects found. Copies of such instructions issued to the units are made available to the Panchayat for taking further necessary action against such units.
10. It is further submitted that The Honourable High Court of Kerala has initiated Suo Motu writ petition No 32562 of 2024 (S) in relation to human-wildlife conflict in which the Board is not a respondent. It is learnt that an interim order has been passed on 25th September 2024 and the case is being heard.
11. It is humbly submitted that the Board will follow up on the instructions and directions given to Munnar Panchayat for efficient operation of the Kallar Nallathanni solid waste management plant and take necessary actions as per Rules.

All that stated above are true to the best of my knowledge information and belief.

Dated this the 13th day of December 2024



The Environmental Engineer
Kerala State Pollution Control Board
District Office Idukki
On behalf of the 5th Respondent



VERIFICATION

I, Reshma Rajendran, aged 44 years, D/o Rajendran R., now working as the Environmental Engineer in the District Office of the Kerala State Pollution Control Board at Idukki, duly authorized to file this reply on behalf of the Kerala State Pollution Control Board do hereby verify on this, the 13th day of December 2024, that all what is stated above is true and correct to the best of my knowledge, information and belief and is borne out from the records maintained in our office.

Smt. Reshma Rajendran, Environmental Engineer

District Office- Idukki

Kerala State Pollution Control Board

ENVIRONMENTAL ENGINEER
Kerala State Pollution Control Board
District Office, Idukki
Essaren Building, Anakodu Jn
Thodupuzha - 685 584



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**SOUTHERN ZONE, CHENNAI****ORIGINAL APPLICATION NO. 300 OF 2024(SZ)**

In the matter on its own motion –SUO MOTU based on the news item published in the Hindu Newspaper dated 27.09.2024 entitled “Munnar Panchayat – Owned dumping yard continues to be haunt for wild animals” : Applicant

Versus

Principal Chief Conservator of Forests (PCCF), Kerala, Thiruvananthapuram and Ors. : Respondent(s)

AFFIDAVIT

I, Reshma Rajendran, aged 44 years, D/o Rajendran R, do hereby solemnly affirm and state as follows:

I am now working as Environmental Engineer in the District office- Idukki of the Kerala State Pollution Control Board at Idukki. I am competent to and duly authorized to represent the 5th respondent in the above case. Copy of the authorization dated 12.12.2024 is attached. I know the facts and circumstances of the cases. The factual submission made here under in paragraphs 1 to 11 of the reply is true and correct to the best of my knowledge, information and belief. The legal submissions made there in are made on advice received from Counsel. In these circumstances, it is just and necessary that this Hon'ble Tribunal may be pleased to




accept the accompanying report on file it is so humbly prayed in the interests of justice in this case.



ENVIRONMENTAL ENGINEER
Kerala State Pollution Control Board
District Office, Idukki
Essaren Building, Anakkodu Jn
Thodupuzha - 685 584

RESHMA RAJENDRAN, DEPONENT

Solemnly affirmed and signed before me by the literate deponent

Personally known to me on this the 13th day of December 2024 at my office in Idukki.



STANDING COUNSEL FOR THE 5th RESPONDENT

Adv. Rema Smrithi

Standing Council

NGT South Zone

Translation of vernacular document R-5(a)**Very urgent**

PCB/IDK/COMP/34/09

Dated: 12.07.2024

From

The Environmental Engineer

To

The Secretary
Munnar Grama Panchayat.

Sub :- Submission of detailed report related to waste management at Chinnakanal and Munnar regions in Idukki -Regarding.

Sir,

The Hon'ble Chief Minister had convened an online meeting on 26.06.2024 to discuss issues including those related to the mitigation of human-wildlife conflicts in Chinnakanal and Munnar regions in Idukki. A report is to be submitted urgently based on the decisions of the said meeting. For filing the said report, following details are urgently required to be made available to this office.

- 1) Details of hotels/resorts/home stays operating in Munnar Panchayat.
- 2) The solid waste treatment facility for both wet and dry waste of the currently operating resorts (including own & common facility).
- 3) Current status of Kallar solid waste management system.
- 4) Details of solid waste management in Munnar market.
- 5) Current status of windrow plant and information about illegal waste disposal in the vicinity of the said plant.

Also, during the inspection conducted on 09.07.2024 along with the Secretary of Environment Department at Munnar Waste Management facility located at Nallathanni Kallar, the garbage collected from different areas of the panchayat was seen dumped in heaps in the premises. Steps shall be taken for their scientific disposal and the same shall also be reported to this office urgently.

Yours faithfully,

Sd/-

ENVIRONMENTAL ENGINEER



KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

DISTRICT OFFICE, IDUKKI
ജില്ലാ ഓഫീസ്, ഇടുക്കി

ESSAREN BUILDING, AANAKOODU JN, THODUPUZHA, IDUKKI - 685 584
എസ്സാരൻ ബിൽഡിംഗ്, ആനക്കൂട് ജംഷൻ, തൊടുപുഴ, ഇടുക്കി - 685 584



പിസിബി/ഐഡികെ/സിഒഎംപി/34/09

വളരെ അടിയന്തിരം

പ്രേഷിത

തീയതി: 12.07.2024

എൻവയോൺമെന്റൽ എഞ്ചിനീയർ

സ്വീകർത്താവ്

സെക്രട്ടറി

മൂന്നാർ ഗ്രാമപഞ്ചായത്ത്.

വിഷയം :- ഇടുക്കി ചിനക്കനാൽ, മൂന്നാർ മേഖലകളിലെ മാലിന്യ സംസ്കരണവുമായി ബന്ധപ്പെട്ട വിശദമായ റിപ്പോർട്ട് ലഭ്യമാക്കുന്നത് -സംബന്ധിച്ച്.

ഇടുക്കി ചിനക്കനാൽ, മൂന്നാർ മേഖലകളിലെ വന്യജീവി മനുഷ്യ സംഘർഷങ്ങൾ ഇല്ലാതാക്കുന്നതുമായി ബന്ധപ്പെട്ടവ ഉൾപ്പെടെയുള്ള വിഷയങ്ങൾ ചർച്ച ചെയ്യുന്നതിന് 26.06.2024 തീയതിയിൽ ബഹു. മുഖ്യമന്ത്രിയുടെ അധ്യക്ഷതയിൽ ഓൺലൈൻ യോഗം ചേർന്നിരുന്നു. ടി യോഗത്തിലെ തീരുമാനങ്ങളുടെ അടിസ്ഥാനത്തിൽ അടിയന്തിരമായി റിപ്പോർട്ട് സമർപ്പിക്കേണ്ടിയിരിക്കുന്നു. ആയതിന് താഴെ പറയുന്ന വിവരങ്ങൾ ഈ കാര്യാലയത്തിൽ അടിയന്തിരമായി ലഭ്യമാക്കണമെന്ന് അറിയിക്കുന്നു.

- 1) മൂന്നാർ പഞ്ചായത്തിൽ പ്രവർത്തിക്കുന്ന ഹോട്ടൽ/റിസോർട്ട്/ഹോം സ്റ്റേകളുടെ വിശദ വിവരങ്ങൾ.
- 2) നിലവിൽ പ്രവർത്തിക്കുന്ന റിസോർട്ടുകൾ ഖര മാലിന്യം (Wet & Dry) സംസ്കരണത്തിനായി ഏർപ്പെടുത്തിയിട്ടുള്ള സംവിധാനങ്ങൾ സംബന്ധിച്ച വിവരങ്ങൾ (own or common facility).
- 3) കല്ലാർ ഖരമാലിന്യ സംസ്കരണ സംവിധാനത്തിന്റെ നിലവിലെ സ്ഥിതി വിവരം.
- 4) മൂന്നാർ മാർക്കറ്റിലെ ഖര മാലിന്യ സംസ്കരണം സംബന്ധിച്ച വിവരം.
- 5) വിൻഡ്രോ പ്ലാന്റിന്റെ നിലവിലെ അവസ്ഥയും പ്രസ്തുത പ്ലാന്റിലെ സമീപത്തുള്ള അനധികൃത മാലിന്യ നിക്ഷേപം സംബന്ധിച്ച വിവരം.

കൂടാതെ 09.07.2024 ൽ പരിസ്ഥിതി സെക്രട്ടറിയുടെ നേതൃത്വത്തിൽ നല്ലത്തണ്ണി കല്ലാറിലെ മൂന്നാർ മാലിന്യ സംസ്കരണ കേന്ദ്രം സ്ഥിതിചെയ്യുന്ന സ്ഥലത്ത് നടത്തിയ പരിശോധനയിൽ പഞ്ചായത്തിന്റെ വിവിധ പ്രദേശങ്ങളിൽ നിന്ന് ശേഖരിക്കുന്ന മാലിന്യങ്ങൾ കൂന്ന് കൂടിയിരിക്കുന്നതായി ശ്രദ്ധയിൽപ്പെട്ടിട്ടുണ്ട്. അവ ശാസ്ത്രീയമായി നിർമ്മാർജ്ജനം ചെയ്യുന്നതിനുള്ള നടപടികൾ സ്വീകരിച്ച വിവരം കൂടി അടിയന്തിരമായി ഈ കാര്യാലയത്തിൽ അറിയിക്കേണ്ടതാകുന്നു.

RESHMA RAJENDRAN
ENVIRONMENTAL ENGINEER



വിശ്വസ്തതയോടെ,



എൻവയോൺമെന്റൽ എഞ്ചിനീയർ

True copy



KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

DISTRICT OFFICE, IDUKKI

ജില്ലാ ഓഫീസ്, ഇടുക്കി

ESSAREN BUILDING, AANAPOODU JN, THODUPUZHA, IDUKKI - 685 584

എസ്സാരൻ ബിൽഡിംഗ്, ആനക്കൂട് ജംഗ്ഷൻ, തൊടുപുഴ, ഇടുക്കി - 685 584



LIFE
Lifestyle for Environment

പിസിബി/ഐഡികെ/സിഐഓപി/34/09

തീയതി: 08.10.2024

പ്രേഷിത

എൻവയോൺമെന്റൽ എഞ്ചിനീയർ

സ്വീകർത്താവ്

സെക്രട്ടറി

മൂന്നാർ ഗ്രാമപഞ്ചായത്ത്.

വിഷയം :- മൂന്നാർ മേഖലയിലെ മാലിന്യ സംസ്കരണം-സംബന്ധിച്ച്.

സൂചന :- പഞ്ചായത്തിൽ നിന്നും ഈ കാര്യലയത്തിൽ ലഭിച്ച 24.07.2024 തീയതിയിലെ കത്ത്.

സർ,

മേൽ വിഷയത്തിലേക്കും സൂചനയിലേക്കും താങ്കളുടെ ശ്രദ്ധ ക്ഷണിക്കുന്നു. മേൽ സൂചന പ്രകാരമുള്ള കത്തിൽ കല്ലാർ മാലിന്യ ശേഖര യാർഡിൽ കുടികിടക്കുന്ന മാലിന്യങ്ങൾ ബയോ മൈനിംഗ് നടത്തുന്നതിനുള്ള നടപടികൾ പഞ്ചായത്ത് കൈക്കൊള്ളുന്നതാണെന്നും വിൻഡ്രോ കമ്പോസ്റ്റിങ്ങിന്റെ നിലവിലെ സ്ഥിതി, മറ്റ് ഭക്ഷണാവിഷ്ടങ്ങൾക്കുള്ള നിർമ്മാർജ്ജനരീതി, ഫുഡ് വേസ്റ്റ് നിർമ്മാർജ്ജനത്തിനുള്ള ബയോഗ്യാസ് നിർമ്മാണം, സാനിറ്ററി മാലിന്യങ്ങൾ ഡിസ്‌പോസ് ചെയ്യുന്നതിനുള്ള ഡബിൾ ചേമ്പർ ഇൻസിനിറേറ്റർ, കല്ലാർ ഡമ്പിങ്ങ് യാർഡിലെ സി.സി.ടി.വി. ക്യാമറകളുടെ സ്ഥാപനം, ആർആർഎഫ് നവീകരണം തുടങ്ങിയ വിഷയങ്ങളിൽ നടപടികൾ സ്വീകരിച്ചിരിക്കുമെന്നും സൂചന കത്ത് പ്രകാരം അറിയിച്ചിരുന്നല്ലോ!. പ്രസ്തുത വിഷയങ്ങളുടെ നിലവിലെ സ്ഥിതി ഈ ഓഫീസിൽ അറിയിക്കേണ്ടതാണ്.

വിശ്വസ്തതയോടെ,

എൻവയോൺമെന്റൽ എഞ്ചിനീയർ



True copy

RESHMA RAJENDRAN
ENVIRONMENTAL ENGINEER



Translation of vernacular document R-5(b)

PCB/IDK/COMP/34/09

Dated: 08.10.2024

From
The Environmental Engineer

To
The Secretary
Munnar Grama Panchayat.

Sub: - Waste management in Munnar region- Regarding

Ref : Letter dated 24.07.2024 received in this office from the Panchayat.

Sir,
Your attention is invited to the above subject and reference. In the above indicated letter, it was informed by you that the panchayat is taking steps to bio-mine the waste accumulated in the Kallar waste collection yard, status of windrow composting, disposal method for other food waste, construction of biogas plant for food waste disposal, double chamber incinerator for sanitary waste disposal, CCTV camera installation at Kallar Dumping Yard and RRF renovation. Please report the current status of the said matters to this office.

Yours faithfully,

Sd/-

ENVIRONMENTAL ENGINEER


RESHMA RAJENDRAN
ENVIRONMENTAL ENGINEER





KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

DISTRICT OFFICE, IDUKKI

ജില്ലാ ഓഫീസ്, ഇടുക്കി

ESSAREN BUILDING, AANAHOODU JN, THODUPUZHA, IDUKKI - 685 584

എസ്റ്റാർൺ ബിൽഡിംഗ്, ആനക്കൂട് ജംഗ്ഷൻ, തൊടുപുഴ, ഇടുക്കി - 685 584



വളരെ അടിയന്തിരം

തീയതി: 22.11.2024

പിസിബി/ഐഡികെ/സിഐപി/34/09

പ്രേഷിത

എൻവയോൺമെന്റൽ എഞ്ചിനീയർ

സ്വീകർത്താവ്

സെക്രട്ടറി

മൂന്നാർ ഗ്രാമപഞ്ചായത്ത്.

വിഷയം :- മൂന്നാർ മേഖലയിലെ മാലിന്യ സംസ്കരണം-സംബന്ധിച്ച്.

- സൂചന :-
- 1) 12.07.2024 തീയതിയിൽ ഈ കാര്യാലയത്തിൽ നിന്നയച്ച ഇതേ നമ്പർ കത്ത്.
 - 2) 24.07.2024 തീയതിയിൽ പഞ്ചായത്തിൽ നിന്നും ഈ കാര്യാലയത്തിൽ ലഭിച്ച കത്ത്.
 - 3) 08.10.2024 തീയതിയിൽ ഈ കാര്യാലയത്തിൽ നിന്നയച്ച ഇതേ നമ്പർ കത്ത്.
 - 4) 13.11.2024 തീയതിയിൽ മാതൃഭൂമി ദിനപത്രത്തിൽ വന്ന പത്ര വാർത്ത.
 - 5) 16.11.2024 തീയതിയിൽ ലഭിച്ച അഡീഷണൽ ചീഫ് സെക്രട്ടറിയുടെ ഇടുക്കി ചിന്നക്കനാൽ, മൂന്നാർ മേഖലകളിലെ മനുഷ്യ വന്യജീവി സംഘർഷ ലഘൂകരണം യോഗ തീരുമാനങ്ങളിൽ നടപടി സ്വീകരിക്കുന്നത് സംബന്ധിച്ചുള്ള വനം-ഡി1/219/2024-വനം നമ്പർ കത്ത്.

സർ,

മേൽ വിഷയത്തിലേക്കും സൂചനകളിലേക്കും താങ്കളുടെ ശ്രദ്ധ ക്ഷണിക്കുന്നു. 09.07.2024 ൽ പരിസ്ഥിതി സെക്രട്ടറിയുടെ നേതൃത്വത്തിൽ നല്ലത്തണ്ണി കല്ലാറിലെ മൂന്നാർ മാലിന്യ സംസ്കരണ കേന്ദ്രം സ്ഥിതിചെയ്യുന്ന സ്ഥലത്ത് നടത്തിയ പരിശോധനയിൽ പഞ്ചായത്തിന്റെ വിവിധ പ്രദേശങ്ങളിൽ നിന്ന് ശേഖരിക്കുന്ന മാലിന്യങ്ങൾ കൂട്ടിയിട്ടിരിക്കുന്നതായി ശ്രദ്ധയിൽപ്പെടുകയും അവ ശാസ്ത്രീയമായി നിർമ്മാർജ്ജനം ചെയ്യുന്നതിനുള്ള വിവരം അറിയിക്കുന്നതിനായി സൂചന(1) പ്രകാരം ഈ കാര്യാലയത്തിൽ നിന്ന് നിർദ്ദേശം നൽകിയിരുന്നു. സൂചന (2) പ്രകാരമുള്ള താങ്കളുടെ മറുപടി കത്തിൽ കല്ലാർ മാലിന്യ ശേഖരണ യാർഡിൽ കൂടികിടക്കുന്ന മാലിന്യങ്ങൾ ബയോ മൈനിംഗ് നടത്തുന്നതിനുള്ള നടപടികൾ പഞ്ചായത്ത് കൈകൊള്ളുന്നതാണെന്നും വിൻഡ്രോ കമ്പോസ്റ്റിങ്ങിന്റെ നിലവിലെ സ്ഥിതി, മറ്റ് ഭക്ഷണാവിഷ്ടങ്ങൾക്കുള്ള നിർമ്മാർജ്ജനരീതി, ഫുഡ് വേസ്റ്റ് നിർമ്മാർജ്ജനത്തിനുള്ള ബയോഗ്യാസ് പ്ലാന്റിന്റെ നിർമ്മാണം, സാനിറ്ററി മാലിന്യങ്ങൾ ഡിസ്പോസ് ചെയ്യുന്നതിനുള്ള ഡബിൾ ചേമ്പർ ഇൻസിനിറേറ്റർ, കല്ലാർ ഡമ്പിങ്ങ് യാർഡിലെ സി.സി.ടി.വി. ക്യാമറകളുടെ സ്ഥാപനം, ആർആർഎഫ് നവീകരണം തുടങ്ങിയ വിഷയങ്ങളിൽ

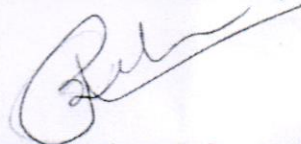
True copy

RESHMA RAJENDRAN
ENVIRONMENTAL ENGINEER



സ്വീകരിക്കുമെന്നും അറിയിച്ചിരുന്നല്ലോ! മേൽ വിഷയങ്ങളിൽ നിലവിലെ സ്ഥിതി ഈ കാര്യാലയത്തിൽ അറിയിക്കണമെന്ന് അറിയിച്ച് സൂചന(3) പ്രകാരം നിർദ്ദേശം നൽകിയിരുന്നു. 05.11.2024 തീയതിയിൽ ബോർഡുദ്യോഗസ്ഥർ മൂന്നാർ മാലിന്യ സംസ്കരണ കേന്ദ്രത്തിൽ നടത്തിയ പരിശോധയിൽ ഇടകലർന്ന മാലിന്യങ്ങൾ ബയോമെനിംഗ് ചെയ്ത സ്ഥലത്ത് നിക്ഷേപിച്ചിരിക്കുന്നതായി ശ്രദ്ധയിൽപ്പെട്ടു. കൂടാതെ പഴയ 2 വാഹനങ്ങൾ മാലിന്യ സംസ്കരണ കേന്ദ്രത്തിൽ ഉപേക്ഷിച്ചതായും ശ്രദ്ധയിൽപ്പെട്ടു. FSTP നിർമ്മാണത്തിന് വേണ്ടി നിർമ്മിച്ച കുഴികളിൽ ജൈവ-അജൈവ മാലിന്യങ്ങൾ ഇടകലർന്ന് നിക്ഷേപിച്ചിരുന്നതായും വേർതിരിച്ച പ്ലാസ്റ്റിക് മാലിന്യങ്ങൾ ബെയിൽ ചെയ്ത് സൂക്ഷിച്ചിരിക്കുന്നത് യഥാസമയം മാറ്റം ചെയ്യുന്നതിനുള്ള നടപടികൾ സ്വീകരിച്ചിട്ടില്ലായെന്നും ശ്രദ്ധയിൽപ്പെട്ടു. മാലിന്യ സംസ്കരണ കേന്ദ്രത്തിൽ മതിയായ മാലിന്യ സംസ്കരണ പ്രക്രിയകൾ നടപ്പിലാക്കാത്തതിനാൽ ആനകളുടെ സാന്നിദ്ധ്യം പതിവായി ഈ പ്രദേശത്ത് ഉള്ളതായി സൂചന(4) പ്രകാരം പത്രമാധ്യമങ്ങളിൽ റിപ്പോർട്ട് വന്നിട്ടുണ്ട്. ഇടുക്കി ചിന്നക്കനാൽ, മൂന്നാർ മേഖലകളിലെ വന്യജീവി മനുഷ്യ സംഘർഷങ്ങൾ ഇല്ലാതാക്കുന്നതുമായി ബന്ധപ്പെട്ടവ ഉൾപ്പെടെയുള്ള വിഷയങ്ങൾ ചർച്ച ചെയ്യുന്നതിന് 26.06.2024 തീയതിയിൽ ബഹു. മുഖ്യമന്ത്രിയുടെ അധ്യക്ഷതയിൽ കൂടിയ ഓൺലൈൻ യോഗത്തിലെ തീരുമാനങ്ങളുടെ അടിസ്ഥാനത്തിൽ ഇടുക്കി ചിന്നക്കനാൽ, മൂന്നാർ മേഖലകളിലെ മാലിന്യ സംസ്കരണവുമായി ബന്ധപ്പെട്ട വിശദമായ റിപ്പോർട്ട് അടിയന്തിരമായി സമർപ്പിക്കണമെന്നാവശ്യപ്പെട്ട് സൂചന(5) പ്രകാരം കത്ത് ലഭിച്ചിട്ടുണ്ട്. പ്രസ്തുത വിഷയം അടിയന്തിര സാഭാവമുള്ളതിനാൽ ടി വിഷയവുമായി ബന്ധപ്പെട്ട് പഞ്ചായത്ത് സ്വീകരിച്ച നടപടികളും നിലവിലെ സ്ഥിതിയും ഈ കാര്യാലയത്തിൽ അടിയന്തിരമായി അറിയിക്കേണ്ടതാണ്.

വിശ്വസ്തതയോടെ,




എൻവയോൺമെന്റൽ എഞ്ചിനീയർ

പകർപ്പ്:-

- ജോയിന്റ് ഡയറക്ടർ,
- തദ്ദേശ സ്വയം ഭരണ വകുപ്പ്,
- ഇടുക്കി.

True copy



**RESHMA RAJENDRAN
ENVIRONMENTAL ENGINEER**



Translation of vernacular document R-5(c)**Very urgent**

PCB/IDK/COMP/34/09

Dated: 22.11.2024

From

The Environmental Engineer

To

The Secretary

Munnar Grama Panchayat


Sub:- Waste management in Munnar region- Regarding

Ref:- 1) This office letter of even number dated 12.07.2024.
2) Letter dated 24.07.2024 received in this office from the Panchayat.
3) This office letter of even number dated 08.10.2024.
4) Mathrubhumi daily Newspaper article on 13.11.2024.
5) Letter No. Vanam-D1/219/2024-Vanam dated 16.11.2024 regarding action on mitigation of human wildlife conflict in Idukki Chinnakanal, Munnar regions meeting decisions from the Additional Chief Secretary.

Sir,

Your attention is invited to the above subject and references. During the inspection conducted on 09.07.2024 along with the Secretary of Environment Department, the garbage collected from different areas of the panchayat was seen dumped in heaps in the premises of Munnar Waste Management facility located at Nallathanni Kallar and instructions were given from this office vide ref (1) regarding their scientific disposal. Vide ref cited (2), it was informed by you that the panchayat is taking steps to bio-mine the waste accumulated in the Kallar waste collection yard, status of windrow composting, disposal method for other food waste, construction of biogas plant for food waste disposal, double chamber incinerator for sanitary waste disposal, CCTV camera installation at Kallar Dumping Yard and RRF renovation.

Vide ref cited (3), you were directed to report the current status of the above mentioned matters to this office. During the inspection conducted by the Board Officials on 05.11.2024 at the Munnar waste treatment plant, it was


RESHMA RAJENDRAN
ENVIRONMENTAL ENGINEER



noticed that the mixed waste was deposited in the bio mined area, 2 old vehicles were left at the waste disposal facility, biodegradable and non-biodegradable wastes were deposited in the pits made for the construction of FSTP and the segregated plastic wastes in bales were kept and that no steps were taken to dispose them. Vide ref cited (4) it has been reported in the newspaper that the presence of elephants is frequent in the area due to inadequate waste management at the waste disposal facility. Vide ref cited (5), report has been called for decision taken in the online meeting conducted by the Hon'ble Chief Minister on 26.06.2024 to discuss issues including those related to mitigation of wildlife human conflicts in Idukki Chinnakanal and Munnar regions. As the said matter is of urgent nature, please report the action taken by the panchayat in relation to the matter and the current status.

Yours faithfully,

Sd/-

ENVIRONMENTAL ENGINEER

Copy:-

The Joint Director,
Local Self-Government Department,
Idukki



RESHMA RAJENDRAN
ENVIRONMENTAL ENGINEER

